

C.A.No. 7589 OF 1999

ITEM No.5

Court No. 1

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.2 In
Civil Appeal No.7589/1999

I.I.S.EMPLOYEES' H.BLDG.CO-OP.SOCTY.LTD.

Appellant (s)

VERSUS

STATE OF KARNATAKA & ORS

Respondent (s)

(For early hearing and office report)

Date : 28/09/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE B.N. KIRPAL
HON'BLE MR. JUSTICE V.N. KHARE

For Appellant (s) Mr. M.A.Chinnasamy, adv.

For Respondent (s) Mr. R. Jagannath Goulay, adv.
Mr. K.B. Sounder Rajan, adv.

Mr. N. Ganpathy, adv.
Mr. Sanjeev Puri, adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

No order at this stage.

.SP1

(Neena Verma)
Court Master

(Prem Prakash)
Court Master